

the Secretary-General of Rajya Sabha:—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 9th July, 1982 adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses of the Indian Veterinary Council Bill, 1981:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Veterinary Council Bill, 1981, be extended upto the first day of the last week of the Hundred and Twenty-fifth Session of the Rajya Sabha."

12.09 hrs.

RAILWAY CONVENTION COMMITTEE

Fifth Report

SHRI D. L. BAITHA (Araria): I beg to present the Fifth Report (Hindi and English versions) of the Railway Convention Committee on 'Review of the Working and Financial Results of the Railways during Fifth Plan Period (1974-78) and during '1978-80' and Targets and Achievements with regard to Freight and Passenger Traffic during the Fifth Plan Period (1974-78) and during 1978-80.

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RECENT AIR CRASH OF AIR INDIA
BOEING AT BOMBAY'S INTERNATIONAL
AIRPORT

श्री चन्द्रपाल शैलानी (हाथरस) : अध्यक्ष महोदय, मैं अविलम्बनीय लोकमहत्व के निम्नलिखित विषय की ओर पर्यटन तथा नागर विमानन मंत्री जी का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :-

“बम्बई के अन्तर्राष्ट्रीय हवाई अड्डे पर एअर इंडिया के एक बोइंग विमान के हाल में दुर्घटनाग्रस्त हो जाने और उस के परिणामस्वरूप लगभग 20 व्यक्तियों की मृत्यु होने के समाचार” ।

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): Sir, it is with profound sorrow that I have to inform the House about the tragic accident which occurred to the Boeing 707 aircraft of Air India on 22nd June, 1982 resulting in the death of 18 persons including two cabin crew members, and injury requiring hospitalisation to 25 persons. The ill-fated Boeing 707 aircraft VT-DJJ was operating the Scheduled Flight AI-403 from Singapore to Bombay via Kuala Lumpur and Madras with 99 passengers and 12 crew members. Out of 99 passengers, 38 had boarded at Singapore, 6 at Kuala Lumpur and 55 at Madras.

2. The aircraft was making on ILS approach for landing on Runway 27 at Bombay airport and was found to have crashed north-west of Runway 09 threshold. Some of the aircraft components were found widely scattered. The aircraft was totally destroyed. The approximate time of the accident was 04.34 hrs. IST on 22nd June, 1982.

3. Boeing 707 aircraft (Gauri Shankar) was manufactured in 1960 and was issued Certificate of Registration showing Air India as its owner, on 21st February, 1960. At the time of the accident the aircraft held current Certificate of Airworthiness.

4. The aircraft had flown for 65,077.48 hrs. approximately since acquisition. Its last major check was carried out on 3rd April, 1982 when it had completed 65,601 hrs. It had flown for nearly 476 hrs. after its last major inspection, prior to the accident.